

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-522
IB-516/ND/2020

IN THE MATTER OF:

Khaitan Winding Wire (P) Ltd

V/s

M/s Greenpower Generators Pvt Ltd

....Applicant

....Respondent

SECTION

U/s Sec. 9 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant :


For the Respondent :

ORDER

None appeared on behalf of applicant. We noticed that vide order dated 18.02.2020, the applicant was directed to make necessary corrections/amendments in the main application but the same has not been complied by the applicant. One last opportunity is given to comply the order dated 18.02.2020 failing which order shall be passed in accordance with the provision of law.

List the matter on **11.03.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)